

Central Administrative Tribunal
Principal Bench

O.A.No.1529/99

Hon'ble Shri Justice V.Rajagopala Reddy, VC(J)
Hon'ble Shri R.K.Ahooja, M(A)

New Delhi, this the 12th day of July, 1999

Shri Lachhi Ram Sharma
Ex.-Peon
Kendriya Vidyalaya
N.T.P.C.
Badarpur
New Delhi - 44. ... Applicant
(Shri R.N.Saxena, Advocate)

Vs.

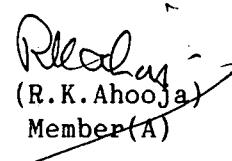
1. Union of India, through
the Secretary to the Govt. of India,
Ministry of Human Resource Development
(Dept. of Education)
Room No.107, 'C' Wing
Shastry Bhavan
New Delhi - 110 011.
2. The Joint Commissioner (Admn.)
Kendriya Vidyalaya Sangathan
18 - Institutional Area
Shaheed Jeet Singh Marg
Katwaria Sarai
New Delhi.
3. The Principal
Kendriya Vidyalaya
N.T.P.C., Badarpur
New Delhi - 110 044. ... Respondents

O R D E R (Oral)

By Reddy, J. -

Learned counsel for the applicant submits that he wishes to withdraw this OA. He also submits that he may be permitted to file an OA after the appellate order was passed. The permission is granted with liberty to approach this Tribunal, after the appellate order was passed, in case he is aggrieved by the said order.

With this observation, the OA is dismissed as withdrawn.


(R.K.Ahooja)
Member(A)

/rao/


(V.Rajagopala Reddy)
Vice-Chairman (J)